

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 738
TO BE ANSWERED ON 4TH FEBRUARY, 2026

PDS IN RAJASTHAN

†738. **SHRI RAJKUMAR ROAT:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the amount and the names of foodgrains distributed in Rajasthan under the Food and Public Distribution System (PDS) during the last two years including annual budget expenditures thereof;
- (b): whether the Government intends to include other coarse grains (such as millet, sorghum, etc.) and other nutritious food items in the list of foodgrains distributed under the said scheme and if so, the time by which these are likely to be included and if not, the reasons therefor;
- (c): whether five kg of wheat is being distributed per person to each family;
- (d): whether the Government intends to increase the quantity of wheat distributed per person and if so, the time by which it is likely to be done and if not, the reasons therefor; and
- (e): the number of complaints regarding the distribution of sub-standard wheat have been received in Rajasthan during the last five years and the number of complaints resolved district-wise?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a): Under the Public Distribution System (PDS), wheat has been distributed in the State of Rajasthan during the last two years as under:
- Antyodaya Anna Yojana (AAY): 4.89 lakh metric tonnes (LMT)
 - Priority Household (PHH): 45.73 lakh metric tonnes (LMT)
 - Total wheat distributed: 50.62 lakh metric tonnes (LMT)

The Department of Food & Public Distribution reimburses the expenditure incurred by FCI and DCP States on the procurement and distribution of food grain distributed under PMGKAY &

various Gol schemes to all eligible beneficiaries. Further, funds are also released by Food Corporation of India (FCI) to the States for the quantum of food-grains handed over to them by States under Central Pool. The aforesaid food subsidy released to DCP States & FCI is made as per budgetary allocation made by Ministry of Finance (MoF). Rajasthan being a Non-DCP State receives funds directly from FCI on account of food grains delivered by State to FCI. Further State Government lift the quantity for distribution of food grains (wheat and rice) under various Gol schemes upto allocation quantity. The details of expenditure incurred on FCI on account of food grains provided by FCI to State Government of Rajasthan for the purpose of distribution under PMGKAY and various Gol schemes during the last 2 years are as below:

Year	Expenditure incurred (Rs. In Crore)
2023-24	6487.48
2024-25	7111.14

(b): Under the National Food Security Act 2013, free of cost foodgrains are distributed to eligible beneficiaries. The term "foodgrains" is defined as rice, wheat or coarse grains or any combination thereof conforming to such quality norms as may be determined, by order, by the Central Government from time to time. At present, no proposal to include more commodities under the Act is under consideration of the Central Government.

(c) & (d): Under the Act, while Antyodaya Anna Yojana (AAY) households, which constitute poorest of the poor are entitled to 35 kg of foodgrains, per family per month, Priority Households (PHH) are entitled to 5 kg of foodgrains per person per month, free of cost. At present, no proposal for enhancement of the entitlement of beneficiaries is under consideration of the Central Government.

(e): Targeted Public Distribution System (TPDS) under National Food Security Act (NFSA), 2013 is operated under the joint responsibility of the Central and the State/ Union Territory (UT)

Governments. The operational responsibilities for allocation of foodgrains within the States/ UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries under of TPDS, issuance of license to Fair Price Shop dealers, the supervision over and monitoring of functioning of FPSs of etc. rest with the concerned State/ UT Governments. Accordingly, as and when any type of complaints/grievances related to TPDS are received in this Department from any source, they are sent to concerned State/ UT Governments and Division Section of the Department for inquiry and appropriate action.

Further, specific complaint cases related to the distribution of substandard wheat are not maintained or compiled by the Department. Moreover, a statement showing number of complaints/grievances sent to the State Government of Rajasthan from January, 2021 to December, 2025 is as follow:

Year	2021	2022	2023	2024	2025
No of Complaints	54	72	93	121	148
